# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

# <u>Civil Contempt Petition No.200/00041/2019</u> (in OA 200/00489/2019)

Jabalpur, this Friday, the 26<sup>th</sup> day of July, 2019

# HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Kankan Nanaji, aged about 53 years, W/o Shri Sanjay Nanaji, presently posted as Staff Nurse, at Beedi Worker Dispensary, Waraseoni, Balaghat (M.P.), R/o Ward no.13, Balaghat, District – Balaghat (M.P) 481001 -Petitioner

(By Advocate – None)

#### <u>Versus</u>

Shri P.C. Parmat, aged about 58 years, posted as Welfare & Cess Commissioner, Labour Welfare Organization, 797, Shantikunj, South Civil Lines, Jabalpur (M.P) 482001 -Respondent

### (By Advocate – Shri Devesh Bhojne)

### ORDER (ORAL)

## By Navin Tandon, AM.

Learned counsel for the respondent submits that the order of this Tribunal dated 12.06.2019 has been complied with vide office order No.485 of 2019 dated 24.07.2019. The same has also been sent to the petitioner through Speed Post.

- **2.** Compliance report is taken on record.
- **3.** Since our orders have been duly complied with, therefore, contempt petition is closed. Respondent is discharged from the notice of contempt.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-